

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 41 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021

Name of the Company:

Svm Cera Pvt Ltd
V/s
Uncle Ceramic Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned PCS Mr. Amrish Gandhi appeared for the Operational Creditor.

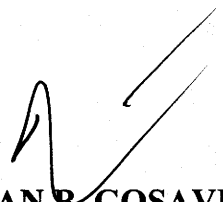
Learned Counsel Mr. Vijay H Patel appeared for the Corporate Debtor.

Learned PCS for the Operational Creditor makes statement that matter is settled and seeks permission for withdrawal of this application. Permission is granted.

Hence, this application stands withdrawn.

Accordingly, CP(IB) 849 of 2019 stands withdrawn and disposed of with a liberty to get it revived, in case, settlement fails.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of March, 2021

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